## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2854 ANSWERED ON:18.08.2011 RURAL DEVELOPMENT SCHEMES

Agarwal Shri Jai Prakash;Dhurve Jyoti;Joshi Dr. Murli Manohar;Maadam Shri Vikrambhai Arjanbhai;Mahendrasinh Shri Chauhan ;Nagar Shri Surendra Singh;Nirupam Shri Sanjay Brijkishorilal ;Sayeed Muhammed Hamdulla A. B. ;Singh Shri Rajiv Ranjan (Lalan);Yadav Shri Om Prakash

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of various rural development schemes undertaken by the Government in rural areas of the country;
- (b) the details of funds allocated, released and utilized under each scheme, State-wise during the last three years and the current year;
- (c) whether the Government has made any assessment of the achievement in implementation of the schemes;
- (d) if so, the details thereof;
- (e) whether misuse of funds for these schemes have come to the notice of the Government;
- (f) if so, the details thereof; and
- (g) the action taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The Ministry of Rural Development is implementing through the State Governments and Union Territory Administrations the major rural development programmes namely, Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY) and Integrated Watershed Management Programme (WMP) in rural areas of the country. The Ministry of Drinking Water and Sanitation is implementing the National Rural Drinking Water Programme (NRDWP) and Total Sanitation Campaign (TSC).
- (b) to (d): Central allocation is made to the States and UTs under SGSY/NRLM, IAY, PMGSY and NRDWP only. The other schemes i.e. MGNREGA, IWMP and TSC are demand based/project based, therefore State-wise allocation is not made. State-wise Central allocation, released, utilized and physical achievements made during the last three years(2008-2009, 2009-2010 and 2010-2011) and current year(2011-12 up to July, 2011) under rural development schemes is given at Annexure I.
- (e) to (g): All notices/complaints received from the individuals, Non Governmental Organisations (NGOs), irrespective of their nature, are forwarded to the concerned State Government for remedial action. A total of 2250 complaints regarding all type of irregularities have been received under MGNREGA up to 26th July, 2011. Out of these 1003 complaints disposed and 1247 complaints are pending. Under Watershed Management Programmes 8 complaints have been received and the concerned State Governments have been advised for appropriate action.